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Title: Need to enact a legislation for taking immediate steps after Communal Violence.

SHRI PRABODH PANDA (MIDNAPORE): Thank you hon. Chairman, Sir. I would like to raise a very important matter related to Justice Liberhan Commission's report. It is well known that a deliberate vandalism was brought upon the centuries old monument like the Babri Masjid. It was a direct blow on the secular character of our Indian Constitution. This sort of vandalism and destruction took place on 6th December, 1992. This sort of action merited exemplary punishment for all those involved in the frenzied attack and the conspiracy that preceded it.

But it is amazing that the report was submitted to the Government after 16 years, with 399 sittings and 48 extensions. It is not only that but I am referring to other matters in this context. In 1987 a massacre of innocent Muslims in Mallian and Hashimpura took place. The report came 20 years later.

My point is that this is not the only duty of the Government to set up the Commission but â€!.

MR. CHAIRMAN : Your demand is to lay the Report. Is it so?

SHRI PRABODH PANDA : It is not the only duty. Commissions are being set up one after another. But it is not desirable that all the reports will come out only depending on the wish of the hon. Justices.

MR. CHAIRMAN : What is your demand?

SHRI PRABODH PANDA : I think that the Government should think over it for enacting a legislation in this context so that in the days to come, in the period to come, no such incident will happen and the Government will take immediate steps after this sort of vandalism and communal tensions happen.

MR. CHAIRMAN : Thank you. Now I invite Dr. G. Vivekanand to speak – not present.

Now the House stands adjourned to meet on Monday, the 6th July, 2009 at 11 a.m.

18.12 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Monday, July 6, 2009/Asadha 15, 1931 (Saka). [\[r62\]](#)

Fld by b1.e [\[c1\]](#)

[\[r2\]](#) Please leave two pages for Q. 22 and answer

[\[r3\]](#) cd. by c1

[\[r4\]](#) Shri pranab mukherjee contd

[\[r5\]](#) Contd by d1.e

Ctd. By e1 [\[r6\]](#)

Fld by G1 [\[ss7\]](#)

Fld.. by h1 & Q. 23 cd.. [\[r8\]](#)

Cd by j1 [\[r9\]](#)

[\[MSOffice10\]](#) fd by k1

Q24 cd. [\[R11\]](#)

Fd. by m [\[R12\]](#)

[\[p13\]](#) Fl N

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fd. by p [\[R15\]](#)

X1cd

[\[S16\]](#)

(Cd, by y1)

[\[RPM17\]](#)

cd by z [\[R18\]](#)

[\[p19\]](#) cont by a2.h

Cd b [\[NB20\]](#) y b2

[\[k21\]](#) contd by c2

Maneka Gandhi contd. [\[SS22\]](#)

Contd by X2 [\[SS23\]](#)

cd.. by e2 [\[r24\]](#)

Cd by F2 [\[r25\]](#)

cd. [\[r26\]](#)

[\[KMR27\]](#) Cd by h2

Contd. By l2 [\[C28\]](#)

[\[b29\]](#) Cd by m2

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O2cd

[\[S31\]](#)

[\[RPM32\]](#) (Cd. by p2)

cd by q2 [\[R33\]](#)

[\[p34\]](#)

cont by r2.h [\[p35\]](#)

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[\[MSOffice37\]](#) cd by t2

cd. by w2 [\[R38\]](#)

Cd by X2 [\[r39\]](#)

cd. [\[r40\]](#)

[\[r41\]](#) Cd by z2

cd. by a3.e

[\[KMR43\]](#) Cd by b3

Cd by c3 [\[s44\]](#)

[\[p45\]](#) Cd D3

[r46]cd by e3

F3cd

[S47]

(Cd. by g3) [RP48]

(Cd. by Shri K.C. Singh Baba)

[RP49]

shri joseph to [S50]po cd.

cd by h3 [S51]

cont by j3.h [p52]

Cd by k3 [NB53]

Cd by l3 [S54]

[KS55](Shri Tatagatha Satpathy - Cd.)

[r56]cd. by m3

Ctd by n3 [RS57]

cd. by o3 [RP58]

[H59]Fd. By p3

Cd by q3 [r60]

Fd [m61] by r3

[r62] Friday, March 10, 2000/Phalgun 20, 1921 (Saka).